

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
DEPARTMENT OF SPORTS
RAJYA SABHA
UNSTARRED QUESTION NO-2080
ANSWERED ON 08/08/2024

ENCOURAGEMENT OF TRANSGENDER PERSONS' PARTICIPATION IN SPORTS

2080. SHRI TIRUCHI SIVA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government intends to roll out any initiative addressing the specific needs and challenges faced by transgender athletes, and whether any measures are being implemented to ensure their participation in sports;
- (b) if so, the details thereof;
- (c) whether any assessment of progress has been made towards integrating gender sensitization and anti-harassment training into the coaching and administrative frameworks at the grassroots level; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF YOUTH AFFAIRS AND SPORTS

(DR. MANSUKH MANDAVIYA)

(a) to (b): 'Sports' being a State subject, the responsibility to promote and develop sports in the country, rests primarily with the respective State/Union Territory Government. However, the Union Government supplements their efforts in this regard through its various sports promotional schemes, like Khelo India- National Programme for Development of Sports, Assistance to National Sports Federations (NSFs), Sports Training Centres through Sports Authority of India (SAI) etc. All these schemes are gender neutral and cater to all sections of the society.

The participation of sportspersons in any sports competition/tournament is governed by the rules and regulations formulated by the respective International Sports Governing Bodies.

(c) to (d): Comprehensive directions have been issued to all the National Sports Federations to formulate Anti-Harassment Policies and constitute Internal Complaints Committee (ICC), Grievances Redressal Committee and carry out sensitization work. The Ministry has also organised sensitization workshop for all NSFs and officials of SAI.

A Call Centre facility is operational for sportspersons participating in international events or undergoing training at SAI facilities, where they can contact and lodge their grievances.
